

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(W)

OA No.2054/2001

New Delhi this the 19th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri N.K.Verma,
S/O Sh.B.M.Verma,
Presently working as
Addl.Director, C.P.C.B.,
R/O C-61, City Apartments,
Delhi-110096

..Applicant

(By Advocate Sh.Balvinder Singh
learned proxy counsel)

VERSUS

1.Union of India, through
Secretary, Ministry of Environment
and Forest, Paryavaran Bhawan,
C.G.O.Complex, Lodhi Road,
New Delhi.

2.Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

..Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Learned proxy counsel for the applicant on
instructions from Shri Jog Singh, learned counsel states
that he wishes to withdraw the OA.

2. Noting the above submissions, OA 2054/2001 is
dismissed as withdrawn. No costs.


(S.A. T. Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman(J)

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